## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCA/12/2016

NAME OF THE PETITIONER(S)

:Roopa G Pai

NAME OF THE RESPONDENT(S)

: Sterlite Industries (I) Ltd & Another

**UNDER SECTION** 

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

N. V. PRAKASH FOR UDHYASHANKAR ASSOCIATES.

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## **ORDER**

Shri N V Prakash, counsel for applicant present and reported ready for arguments. He is directed to supply two sets of the case for the convenience of the Bench. Time extended for final hearing. Put up on 10.01.2017 at 10.30

A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)